

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6408
ANSWERED ON:05.05.2015
COMMUNITY PARTICIPATION FOR CHECKING CRIME
Chandrappa Shri B.N.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware that there is lack of participation of the community in checking crime against women;
- (b) if so, whether the Government proposes to conduct any study regarding non-participation of the community/society in checking the said crimes;
- (c) if so, the details thereof;
- (d) whether the Government has taken any steps to encourage Indian society to take active part in checking any kind of crimes including crime against women; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

- (a) to (c): There is no definitive evidence to substantiate that non- participation of community is a major factor in checking crimes against women.
- (d) & (e): The Ministry of Home Affairs has issued an advisory on Crimes against Women dated 04.09.2009 whereby the States/UTs were requested to increase involvement of community and generating awareness to counter crimes against women. The advisory is available on Ministry of Home Affairs website
<http://mha.nic.in/sites/upload-files/mha/files/pdf/AdCrime-Agnst-Women170909.pdf>